

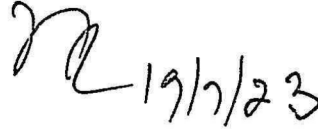
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), DELHI

ORDER

The following Committee is hereby constituted, with immediate effect :


Name of Committee	Name of the Judicial Office	Designation
Identifying location for setting up e-sewa kendras outside the court complexes e.g. government school building or other suitable places.	Sh. Arun Kumar Garg, Addl. District Judge (Central)	Chairperson
	Sh. Vivek Beniwal, ACJ/CCJ/ARC (Central)	Member
	Ms. Rishika Srivastava, Full Time Secretary, DLSA (Central)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.



(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs)

Delhi 

No. 54158-172 F.1(3)/Gaz/2023

Dated : 19 JUL 2023

Sub : Constitution of Committee.

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The Sr.AO(J)/AO(J)/Branch Incharge, Admn. I,II & III (Central), General Branch, BMC, Care Taking Branch, Tis Hazari Courts, Delhi.
4. The Branch Incharge, Facilitation Centre, THC, Delhi with the direction to pursue the matter with the said committee.
5. The Website committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The R&I Branch (Central), for uploading on LAYERS.



Principal District & Sessions Judge (HQs)

Delhi 